

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 988
TO BE ANSWERED ON 22ND JULY, 2016**

ACTION ON DOCTORS

988. SHRI PRAHLAD SINGH PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a number of senior doctors in AIIMS, New Delhi have been put under suspension account of serious mistakes committed by them
- (b) if so, the details thereof along with reasons therefor;
- (c) whether the Government is likely to withhold the seniority of doctors responsible for such serious misconduct; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): No. None of the faculty member(s) in AIIMS, New Delhi are presently under suspension.